

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 96 of 2013**

**Dated : 12th July, 2013**

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr. RakeshNath, Technical Member**

**Amman – Try sponge & Power Pvt. Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
&Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. ShridharPrabhu**

**Counsel for the Respondent(s): Mr. P. Shiva Rao**

**ORDER**

Mr. P. Shiva Rao, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no.2. Notice has been served on the Respondent no.1, the State Commission.

The Learned Counsel for the Respondent no.2 is directed to file reply on or before 01.08.2013 after serving copy on the other side.

Post the matter for further hearing on **26.08.2013 at Chennai Circuit Bench**. In the meantime, rejoinder be filed, if any.

**(RakeshNath)  
Technical Member  
mk**

**(Justice M. KarpagaVinayagam)  
Chairperson**